THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) Defence manufacturing units are expected to be transparent in their dealings and follow all the rules and regulations.

- (b) The defence industry sector is open upto 100% for Indian private sector participation subject to licensing. Government have also promulgated Joint Venture guidelines under which DPSUs can collaborate, with the private sector.
- (c) Consistent efforts are made to ensure that our defence capabilities match upto external threats. A strong modernization and capacity enhancement programme is currently on in the DPSUs and OFB.

Defence Production Park in Haryana

- 1128. SHRI SHADI LAL BATRA: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government has any proposal for setting up of Defence Production Park in Haryana;
 - (b) if so, the details thereof;
 - (c) if not, the reasons therefor; and
- (d) the details of factories in Haryana which are supplying products for defence units and defence factories?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) to (c) There is no proposal to set up any new Defence Production Park in Haryana.

(d) Defence Public Sector Undertakings and Ordnance Factories are procuring various items required for their units/factories from various sources including industries located in Haryana. Such a list is not centrally compiled.

Surveillance of routes of foreign ships

- 1129. SHRI RAGHUNANDAN SHARMA: Will the Minister of DEFENCE be pleased to state:
- (a) whether surveillance of the routes of the ships bearing foreign flags is carried out by Indian Navy under any international pact and whether any fee is also charged therefor;